# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

#### **RAJYA SABHA**

UNSTARRED QUESTION NO-3175 TO BE ANSWERED ON- 20/08/2025

#### **Artificial limbs camps**

3175. Dr. Medha Vishram Kulkarni:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is distributing artificial limbs and assistive devices to PwDs across the country;
- (b) if so, the details of the process to avail such limbs and devices, including the eligibility criteria, application procedure and whether any charges are levied on the beneficiaries;
- (c) the number of distribution camps held during the last three years, State-wise and district-wise, along with the total number of beneficiaries in each camp; and
- (d) the future action plan of Government to expand and improve the distribution of artificial limbs and assistive devices, including any proposed technological upgrades, outreach programs or collaborations?

#### **ANSWER**

### MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B. L. VERMA)

- (a) The Department is implementing a Scheme namely 'Scheme of Assistance to Persons with Disabilities for Purchase/Fitting of Aids /Appliances (ADIP Scheme)' under which funds are released to various Implementing Agencies to assist the eligible persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances including Artificial Limbs that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential throughout the country.
- (b) The details regarding eligibility criteria, amount of assistance, and the procedure for availing aids and assistive devices, including artificial limbs, under the ADIP Scheme are as follows:
  - (I) Eligibility of Beneficiaries:
  - (i) An Indian citizen of any age.

- (ii) Holding at least 40% disability (Benchmark disability). In case of Motorised Tricycle/Motorised Wheelchair at least 80% disability is required. However, in case of ADIP-Samgra Shiksha Abhiyan (SSA) at least 40% disability is required for school going students of class IX to XII.
- (iii) Having monthly income from all sources not exceeding Rs.30,000/- per month.
- (iv) In case of dependents, the income of parents/guardians not exceeding Rs. 30,000/-per month.
- (v) Not having received assistance during the last 3 years for the same purpose from any source. However, for children below 18 years of age, the minimum time of assistance is one year for customized items.
- (II) The amount of assistance will be as follows:-

| Total Income                               | Amount of Assistance |                                  |  |
|--|----------------------|----------------------------------|--|
| (i). Upto Rs. 22,500/- per month           | i.                   | Full cost of aid/appliance       |  |
| (ii) Rs.22,501/- to Rs. 30,000/- per month | ii.                  | 50% of the cost of aid/appliance |  |

- (III) Eligible beneficiaries can avail aids and assistive devices through the following modes:
- i. Through Camp Activity:- Implementing agencies carries out assessment of beneficiaries in camp mode at district levels, followed by distribution camps.
- ii. Through Headquarter Activity:- The Implementing Agencies extend services to eligible beneficiaries who approach their headquarters or their respective Regional Centres for aids and appliances under ADIP Scheme.
- iii. Through ARJUN Portal: The ARJUN portal facilitates PwDs in raising online request for providing aids & assistive devices directly to the Implementing Agencies.
- iv. Pradhan Mantri Divyasha Kendra (PMDKs):- The Department through Artificial Limbs Manufacturing Corporation of India (ALIMCO), a CPSE under the administrative control of this Department is the major Implementing Agency of ADIP Scheme is opening Pradhan Mantri Divyasha Kendra (PMDKs) which are Walk-in centers where eligible beneficiaries can avail aids and appliances free of cost. So far, 77 PMDKs are operational throughout the country and these are being rapidly expanded.
- (c) The number of distribution camps held and number of beneficiaries covered during the last three years State/UTs- wise under ADIP Scheme is at Annexure.
- (d) In order to expand and improve the distribution of assistive devices including Artificial Limbs are as under:-

- (i) To expand and improve the distribution of assistive devices the Department has initiated several measures to enhance outreach and service delivery under the ADIP Scheme. A major initiative involves the establishment of Pradhan Mantri Divyasha Kendras (PMDKs) across all States and Union Territories. These centers provide customized services such as limb fitting, audiometry, fitment of hearing aids, and the distribution of aids and assistive devices. As of 12.08.2025, 77 PMDKs have been established nationwide. Apart from this, AASRA Centres (ALIMCO Authorized Service and Repair Agents) have been set up to strengthen the distribution network and ensure robust after-sales support. A total of 56 AASRA Centres have been opened so far across the country.
- (ii) To keep pace with technological advancements, the ALIMCO has undertaken several initiatives to collaborate with leading apex institutes of the country for manufacturing high-quality products aimed at enhancing the mobility of Divyangjan and reducing their dependency on others. In this endeavour, ALIMCO has collaborated with Indian Institute of Technology (IIT) Madras for development of "Kadam KneeJoint", Council of Scientific & Industrial Research -Central Scientific Instruments Organisation (CSIR-CSIO), Chandigarh for development of High-Powered Spectacles and Indian Space Research Organisation (ISRO) for development of micro-processor based Prosthetics.

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## ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO.3175 TO BE ANSWERED ON 20/08/2025 REGARDING "ARTIFICIAL LIMBS CAMPS"

## Details of Number of Camps and Number of Beneficiaries under ADIP Scheme during the last three years (from 01.04.2022 to 31.03.2025)

| Sl.<br>No. | State/UTs                      | Number of Camps | Number of<br>Beneficiaries |
|------------|--------------------------------|-----------------|----------------------------|
| 1          | ANDAMAN AND NICOBAR<br>ISLANDS | 9               | 373                        |
| 2          | ANDHRA PRADESH                 | 138             | 35302                      |
| 3          | ARUNACHAL PRADESH              | 15              | 126                        |
| 4          | ASSAM                          | 538             | 40428                      |
| 5          | BIHAR                          | 310             | 42207                      |
| 6          | CHANDIGARH                     | 15              | 1366                       |
| 7          | CHHATTISGARH                   | 43              | 3453                       |
| 8          | DELHI                          | 143             | 11260                      |
| 9          | GOA                            | 11              | 642                        |
| 10         | GUJARAT                        | 298             | 50240                      |
| 11         | HARYANA                        | 161             | 15872                      |
| 12         | HIMACHAL PRADESH               | 80              | 5484                       |
| 13         | JAMMU AND KASHMIR              | 101             | 16662                      |
| 14         | JHARKHAND                      | 123             | 26823                      |
| 15         | KARNATAKA                      | 165             | 32363                      |
| 16         | KERALA                         | 57              | 11103                      |
| 17         | LADAKH                         | 6               | 544                        |
| 18         | LAKSHADWEEP                    | 3               | 272                        |
| 19         | MADHYA PRADESH                 | 521             | 67572                      |
| 20         | MAHARASHTRA                    | 298             | 84599                      |
| 21         | MANIPUR                        | 42              | 1280                       |
| 22         | MEGHALAYA                      | 77              | 3114                       |
| 23         | MIZORAM                        | 36              | 671                        |
| 24         | NAGALAND                       | 35              | 1018                       |
| 25         | ODISHA                         | 346             | 36952                      |
| 26         | PUDUCHERRY                     | 30              | 695                        |

| 27 | PUNJAB                     | 165  | 27538  |
|----|----------------------------|------|--------|
| 28 | RAJASTHAN                  | 227  | 45412  |
| 29 | SIKKIM                     | 20   | 146    |
| 30 | TAMIL NADU                 | 206  | 26448  |
| 31 | TELANGANA                  | 303  | 22662  |
| 32 | THE DADRA AND NAGAR HAVELI | 21   | 737    |
| 33 | TRIPURA                    | 156  | 6129   |
| 34 | UTTAR PRADESH              | 859  | 140115 |
| 35 | UTTARAKHAND                | 193  | 9196   |
| 36 | WEST BENGAL                | 330  | 49165  |
|    | Total                      | 6081 | 817969 |

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